

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 98 of 2013

Dated : 6th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd.Appellant(s)
Versus**

**Punjab State Electricity Regulatory Commission.
...Respondent (s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent(s): Ms. Shikha Ohri for Commission

ORDER

The learned counsel for the Commission seeks some more time to file the reply. Accordingly, she is directed to file the same on or before 16.08.2013 after serving copy on the other side.

Post the matter on **22.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pg